- मद्रास
- महाराष्ट्र (पहला बम्बई क्षेत्र)
- 5. पश्चिम बंगाल

गाजौ पुर ग्रीर वाराणसी के हरिज्ञों के लिए उत्तर प्रकेश विधान सभा में स्थानों का श्रारक्षण

*625. श्री सरजू पाण्डेय : क्या तिथि मंत्री 17 मई, 1966 के तारांकित प्रश्न संख्या 1734 के उत्तर के सम्बन्ध में यह बताने की कृषा करेंगे कि :

- (क) क्या यह सच है कि विधान सभा के लिए स्थान गाजीपुर में कम कर दिये गये हैं और भ्राजमगढ़ में बढ़ा दिये गये हैं, इालांकि गाजीपुर भ्रार वाराणसी में हरिजनों की जनसंख्या भ्राजमगढ़ की हरिजन जनसंख्या से श्रधिक है; भ्रार
- (ख) यदि हां, तीं इस के क्या कारण हैं?

विध मंत्री (श्री गं.पाल स्वरूप पाटक (क) ग्रांर (ख). ग्रनुसूचित जातियों के लिए एक स्थान गाजीपुर जिले में , दो वाराणसी जिले में ग्रीर 4 ग्राजमगढ़ जिले में ग्रारक्षित किए गए हैं। यह परिसंगमन ग्रायोग ग्रिध-नियम, 1962 की धारा 9(1)(ग) में ग्रिधकथित सिद्धान्तों के ग्रनुसार किया गया है।

India-Malaysia Air Service
*627. Shri Panna Lal:
Shri Vishwa Nath Pandey:
Shri Brij Basi Lal:
Shri P. C. Borooah:
Shri Mohammed Koya:
Shri Ram Harkh Yaday:

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether it is a fact that India and Malaysia have concluded an

agreement for the operation of air services between the two countries;

- (b) if so, when; and
- (c) the main features thereof?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) The text of an Air Services Agreement between the Government of India and the Government of Malaysia has been initialled in Kuala Lumpur by the Leaders of the Delegations of the two Governments. This text of the agreement is subject to approval by the respective Governments.

- (b) The text of the Agreement was initialled on 4th August, 1966.
- (c) The Agreement will eventually enable Air-India to serve Malaysia and Malaysian Airways to serve India.

Relief works in States

*628. Shri H. C. Linga Reddy: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

- (a) whether Government have decided on the advice of the Planning Commission to stop the relief works in the States immediately in some States and by 1st September in some other States;
- (b) whether it is necessary that relief works will have to be carried on till the next harvesting season which will be different in different areas;
- (c) whether it is a fact that in some States, rains have again failed during this year also thus aggravating the situation further; and
- (d) whether relief works would be continued till crops are harvested in all areas of the country to enable them to have the purchasing capacity and give them all other famine reliefs also?

The Minister of State in the Ministry of Food, Agriculture. Community